

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5256/2007
(From the judgement and order dated 21/01/2004 in CRLA No. 341/1991 of
The HIGH COURT OF PATNA)

HARI YADAV

Petitioner(s)

VERSUS

STATE OF BIHAR

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail,permission to file additional
documents and office report)

Date: 30/11/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE H.S. BEDI

For Petitioner(s) Mr.Sushil Kumar, Sr. Adv.
Mr.Vijay Kumar,Adv.
Mr. Vishwajit Singh,Adv.

For Respondent(s) Mr. Gopal Singh,Adv.

UPON hearing counsel the Court made the following
ORDER

After hearing learned counsel for the parties, the Court reserved its
judgment.

[Meenu Sethi]
Court Master

[Pushap Lata Bhardwaj]
Court Master